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Meanwhile, the State Government is taking confidence building measures to facilitate smooth return of the migrants.

## Scrapping of IMDT Act, 1983

1133. SHRI VIJAY J. DARDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are considering to scrap Illegal Migrants (Determination by Tribunals) Act, 1983 which is considered as a hurdle in the process of identifying and deporting foreign nationals;
- (b) if so, the details facts of the matter along with changes proposed; if any;
- (c) the estimated number of foreign nationals staying illegally in India; and
- (d) the details of initiatives taken/proposed to streamline the regulatory mechanism to check the illegal inflow of foreign nationals in the country?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) Government of Assam has recommended repeal of the Illegal Migrants (Determination by Tribunals) Act, 1983. The matter is under consideration of Central Government.

- (c) It is difficult to speak in terms of any precise numbers, because illegal infil trators enter India surreptitiously and mix with the local population due to their ethnic, linguistic .similarities.. Detection and deportation of illegal infiltrators from this country is a continuous process.
- (d) A series of measures have been taken by Government of India to curb problem of infiltration into India. These measures include, interalia raising of ad ditional battalions of Border Security Force, reducing gaps between the border outposts, fencing and flood lighting along the border, patrolling and surveillance of the coastal area etc.

## Taliban Forces in Jammu and Kashmir

- 1134. SHRI ASHOK MITRA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Taliban forces for Afghanistan have entered Jammu and Kashmir in any substantial number:
- (b) the identity of other alien elements who have infiltrated into the Kashmir valley, and
- (c) whether there is not sufficient evidence of the hand of the U.S. Central Intelligence Agency behind such infiltration?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) No, Sir. No evidence has come to notice in this regard.

- (b) Foreign mercenaries infiltrated into J&K mainly include Pakistanis, residents of POK, Afghans, and a few from Sudan, Yemen, Lebanon, Behrain, Egypt, Chcchinia, Bosnia, Algeria and Libya.
  - (c) No such evidence has come to notice.

## Policy Regarding Functioning of Banquet Halls in Delhi

1135. SHRI GOPALSINH G. SOL ANKI: Will the Minister of HOME AF FAIRS be pleased to state:

- (a) whether it is a fact that Government arc contemplating formulation of a policy with regard to the functioning of Banquet halls in Delhi:
- (b) whether it is also a fact that in the absence of such guidelines the Banquet hall on main Pusa Road, New Delhi is flourishing in a big way; and
- (c) if so, steps taken by Government to stop the use of Banquet hall on Pusa Road?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) The Lt. Governor of the National Capital Territory of Delhi had constituted a study jroup for formulating draft regulations for Banquet Halls in Delhi with a view to provide guidelines for dealing with the